

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:327

ANSWERED ON:06.08.2013

TRAFFICKING IN WOMEN AND CHILDREN

Adhalrao Patil Shri Shivaji;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Delhi has become a hub and transit point for human trafficking particularly women and children, as per a recent United Nations report;
- (b) if so, the details thereof and the number of such cases reported during each of the last three years and the current year; and
- (c) the measures taken by the Government to curb the said trafficking?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No, Madam, it is not correct to say that Delhi has become a hub and transit point for human trafficking. However, the details of cases of trafficking of women and children registered by Delhi Police during each of the last three years and the current year i.e. 2010, 2011, 2012 & 2013 (Upto 15.07.2013) are as under:-

Year	Cases reported	Persons arrested
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2010	14	30
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2011	20	46
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2012	24	81
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2013 (Up to 15.7.13)	15	29
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(c): To curb trafficking, the following measures have been taken:

(i) As per the comprehensive scheme, AHTU's (Anti Human Trafficking Units) have been created in all the 11 Districts and in the Crime Branch of Delhi Police.

(ii) Delhi Police has also formulated an SOP (Standard Operating Procedure) for dealing with cases of missing children.

(iii) All concerned staff is briefed regularly. Action is taken as per the Standing Order by the police stations, as and when any such case is reported.

(iv) Addl. Commissioners of Police/ Deputy Commissioners of Police in charge of Districts have been instructed to closely supervise and monitor the progress in the tracing of missing children as per the Standing Order.

(v) Juvenile Welfare Officers (JWO) have been appointed in all police stations. These JWOs work in close association with the family members of the missing children as well as the investigating officers to pass on all relevant information to both ends.

(vi) A Missing Person Desk is constituted in each police station. The Inspector(Investigation) acts as the Registering Officer of this Desk and the nominated Juvenile Welfare Officers are the members. The Inspector(Investigation) ensures that immediate action is initiated as per the Standing Order on receipt of a complaint and complete records are maintained on the efforts made by them to trace the missing children. The functioning of this desk is regularly monitored/reviewed by SHOs and senior officers of Delhi Police.